

F.No. 01(03)/Roster/CESTAT/2021  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 03.08.2021

**ORDER NO. 98 of 2021**

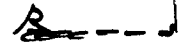
Hon'ble President is pleased to partially modify the roster order no. 81 of 2021 for **CESTAT, Mumbai** from **23.08.2021** to **03.09.2021** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 23.08.2021 to 27.08.2021	Mr. Ajay Sharma, Hon'ble Member (Judicial)	Single Member matters
	Mr. S. K. Pati, Hon'ble Member (Technical)	Single Member matters
From 30.08.2021 to 03.09.2021	Hon'ble Mr. Justice Dilip Gupta, President and Mr. P. Anjani Kumar, Hon'ble Member (Technical)	Customs and Service Tax Division Bench Matters
	Mr. Ajay Sharma, Hon'ble Member (Judicial)	Single Member matters

Note:

- Whenever, Hon'ble President is on leave/tour/chamber work, Mr. Anil Choudhary, Member (Judicial) and in whose absence Ms. Rachna Gupta, Member (Judicial) will sit in the Division Bench.
- In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders"/"court proceedings".

By Order



**(Bineesh Kumar K. S.)**  
Registrar

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Deputy Registrar